**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No.363/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name	of the Company	Punjab National Bank -Vs- Divyajyoti Sponge Iron F	Pvt Ltd	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ARUN GUPTA, FLA

IRI

Acong Il 27/17/17 Loyandio Molya

SANJOY CHATTELEE

Advocali IRI

ORDER

Ld. IRP has filed progress report dated 24/10/2017 along with the minutes of CoC meeting dated 17/10/2017 which shows that resolution was passed with 94.8% vote to appoint the existing IRP as Resolution Professional (RP) u/s. 22(3)(a) of the Insolvency & Bankruptcy Code, 2016.

Keeping in view of the CoC resolution Shri Arun Kumar Gupta is hereby appointed as Resolution Professional.

List on 05/12/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)